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## Manufacture of detergents in small scale sector

- 1094. SHRI NAND KISHORE BHATT: Will the Minister of INDUSTRY be pleased to state.-
- (a) whether it is a fact that Government have in a reversal of its earlier policy to reserve manufacture of detergents in small scale sector, given licences to bighouses for manufacture;
- (b) if so, what are reasons for this change of policy; and
- (c) what measures Government have taken to protect the small-scale sector?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) and (b) The Synthetic Detergent Industry has never been reserved for exclusive development in the small scale sector. | As the manufacture of Synthetic Detergent is an activity covered under Appendix I to the Industrial Policy Statement of 1973, it is open to MRTP/ FERA companies also.

(c) Keeping in view the estimated demand for Synthetic Detergents in 1984-85, additional capacity is being approved in which both the organised sector units and small scale units will have a share.

## $\begin{array}{c} \textbf{PrOgres}_s \ \textbf{of car manufacture in Maruti} \\ \textbf{Ltd.} \end{array}$

1495. SHRI SHRIDHAR WASUDEO DHABE: SHRI ARVIND GANESH KULKARNI:

Will the Minister of INDUSTRY be pleased to state:

- (a) the progress made in manufacturing of cars in Maruti Ltd.; and
- (b) the amount of money spent till now on this project and for paying the creditors from the date of taking over?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) A new company has been registered for the purpose. Government have invited proposals for collaboration from various overseas automobile manufacturers in connection with this public sector project.

(b) An expenditure of Rs. 3,66,585.07 ha<sub>s</sub> been incurred so far in respect of Maruti Limited and for thg registration of a new company,  $\operatorname{sinc_e}$  13-10-1980—the date on which Maruti Limited <sup>wa</sup>s taken over by Government. N<sub>0</sub> amount has been Paid to the- creditors after 13-10-1980.

## Mechanised vessels of Pakistan entered into Indian water

1496. SHRI N. P. CHENGALRAYA NAIDU: SHRI HARVENDAR SINGH HANSPAL:

Will the Minister of DEFENCE be pleased to j\*£fte:

- (a) whether it is a fact that the thirty-one Pakistani mechanized vessels entered into Indian waters near Lakhpat in Kutch district on January 1, 1981, fired on Indian fishing vessels and fled after robbing them;
- (b) if so, what are the details in this regard;
- (c) whether the matter has been taken up with Pakistan Government; and
- (d) if so, the nature of reply received and the steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b) A complaint is reported to have been made by the owner of an Indian fishing boat of Okha fishing in the sea off Jakhau to the effect that at about 16.30 hours on 1-1-1981 an altercation started between the fishermen af the Indian boat and those of a Pakistani boat also fishing in the vicinity. The Pakistani fishermen alleged that the